Award given by the Board of Arbitration (BoA) under the Joint Consultative Machinery and Compulsory Arbitration for the Central Government Employees (JCM).

[Placed in Library. See No. L.T. 2361/15/10]

Outcome budget (2010-11) of the Ministry of Heavy Industries and Public Enterprises

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2010-11, in respect of the Ministry of Heavy Industries and Public Enterprises.

[Placed in Library. See No. L.T. 2325/15/10]

Notifications of the Ministry of Shipping

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I lay on the Table-

(i) A copy (in English and Hindi) of the Ministry of Shipping Notification No. G.S.R. 847
(E), dated the 26th November, 2009, publishing the Merchant Shipping (Prevention of Pollution by Garbage from Ships) Rules, 2009, under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958, together with delay statement.

[Placed in Library. See No. L.T. 2214/15/10]

 (ii) A copy (in English and Hindi) of the Ministry of Shipping Notification No. G.S.R. 276
(E), dated the 31st March, 2010, publishing the Cochin Port Employees (Leave) Amendment Regulations, 2010, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

[Placed in Library. See No. L.T. 2213/15/10]

I. Report and Accounts (2008-09) of the NACIL, New Delhi and related papers.

II. MoU (2010-11) between Government of India and PHHL, New Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:—
 - (a) Annual Report and Accounts of the National Aviation Company of India Limited (NACIL), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2328/15/10]